

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 699 /Confdl. /2015  
II-3-1/2015

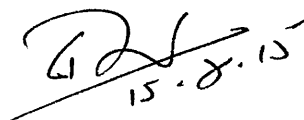
Dated 15 July, 2015

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting "**Specialised Skill Enhancement Programme**" for **Civil Judges Class-I** from **17.08.2015 to 22.08.2015** in the Academy. Civil Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid programme.

Conditions for the course:

1. Barring exceptional circumstances, the participants nominated for the programme shall not pray for adjustment.
2. The participants shall report by **9.30 a.m. on 17.08.2015** at Madhya Pradesh State Judicial Academy, Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall send five judgments each of conviction and acquittal in contested criminal cases well in advance so that they reach the Academy latest by **3<sup>rd</sup> August, 2015**.
5. The participants may send legal problems which they want to be addressed during the course to the Academy either by fax (No. **0761-2628679**) or email at **mpsja@mphc.in** sufficiently in advance.
6. The participants may bring Laptop Computers or external storage device with them if they find it beneficial.
7. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
8. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy.

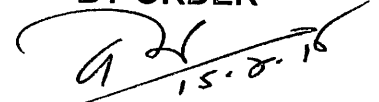
The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on mobile No. **9685346957** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **9713717147** or to Shri Pramod Kumar Chaturvedi, A.G. I on Mobile No. **8878747939** at least a day in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make

  
15.8.15

arrangement for carriage of participants' luggage to the parked vehicles. The judicial officers included in the training programme will be provided with a vehicle at the **Main Entrance of Railway Station (Platform No. 1 only)** according to their programme.

9. The Guest House of the Academy is located on second and third floors of the building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.
10. The accommodation in the Guest House of the Academy shall be available to the participants only from the **preceding day of commencement of training and upto 10.00 a.m. on the succeeding day of the end of training.**
11. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER



(VED PRAKASH)  
REGISTRAR GENERAL

Endt. No. 700 /Confdl. /2015  
II-3-1/2015

Dated 15 July, 2015

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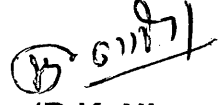
- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal - 6 for publication in the next issue of the M.P. Gzaette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.
- 5
  1. Shri Saifi Daudi, I CJ CL -I & CJM, Ashoknagar
  2. Smt. Prema Sahu, CJ CL -I, Jawad, Distt. Neemuch
  3. Smt. Sangeeta Patel, II CJ CL -I, Khargone, Distt. Mandleshwar
  4. Shri Sushil Kumar, IX CJ CL I & ACJM, Bhopal
  5. Dr. Vaibhav Vikash Sharma, XXVI CJ CL- I & ACJM, Indore
  6. Dr. Umashankar Kumhar, III CJ CL -I, Jabalpur
  7. Shri Mukesh Kumar Batham, I CJ CL -I & CJM, Chhatarpur
  8. Shri Hariom Atlasiya, CJ CL -I, Thandla Distt. Jhabua

9. Shri Kailash Narayan Ahirwar, III CJ CL -I, Gwalior
10. Ku. Savita Jadiya ,CJ CL -I, Berasia Distt. Bhopal
11. Shri Munna Lal Rathore, I CJ CL -I & CJM, Morena
12. Shri Ramprakash Katroliya, CJ CL -I, Aron, Distt. Guna
13. Shri Sandeep Shrivastava, X CJ CL -I, Gwalior
14. Shri Pooran Singh, CJ CL -I, Teonthar, Distt. Rewa
15. Shri Vipin Kumar Lavania, II CJ CL -I & ACJM, Guna
16. Shri Prakash Kaser, CJ CL -I, Sihora Distt. Jabalpur
17. Smt. Suman Uikey, III AJ to I CJ CL -I, Shahdol
18. Smt. Nisha Vishwakarma, AJ to CJ CL -I, Beohari, Distt. Shahdol
19. Smt. Sushila Verma, CJ CL -I, Hatta Distt. Damoh
20. Shri Rakesh Kumar Singh (Jr), II CJ CL -I & ACJM, Katni
21. Ku. Samiksha Singh, II CJ CL -I, Narsinghpur
22. Shri Pankaj Yadav, CJ CL -I, Gadarwara, Distt. Narsinghpur
23. Shri Harprasad Banshkar, II CJ CL -I, Mandla
24. Shri Radheshyam Madiya, CJ CL -I, Deosar, Distt. Singrauli
25. Shri Shashikant Verma , I CJ CL -I, Multai, Distt. Betul
26. Shri Anand Jambhulkar, III AJ to CJ CL -I, Itarsi, Distt. Hoshangabad
27. Shri Bhoobhaskar Yadav, II CJ CL -I & ACJM, Waraseoni, Distt. Balaghat
28. Shri Chandra Kishor Barpete, II CJ CL -I, Hoshangabad
29. Shri Chandrashekhar Jaiswal, CJ CL -I, Jeerapur, Distt. Rajgarh
30. Shri Prakash Damor, CJ CL -I, Jobat, Distt. Alirajpur
31. Shri Aman Singh Bhuriya, AJ to CJ CL -I, Jaora, Distt. Ratlam
32. Shri Nirmal Mandoriya, AJ to CJ CL -I, Sailana, Distt. Ratlam
33. Shri Prempal Singh Thakur, CJ CL -I, Rajpur, Distt. Barwani

For information and compliance with a direction to all the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Ashoknagar/ Neemuch/ Mandleshwar/ Bhopal/ Indore/ Jabalpur/ Chhatarpur/ Jhabua/ Gwalior/ Morena/ Guna/ Rewa/ Shahdol/ Damoh/ Katni/ Narsinghpur/ Mandla/ Singrauli/ Betul/ Hoshangabad/ Balaghat/ Rajgarh/ Alirajpur/ Ratlam/ Barwani for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.

7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001/ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
  2. Principal Registrar, High Court of M.P., Bench Indore, for information
  3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
  4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
  5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
  6. Registrar (V.L.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.
  8. Director/ Additional Director/ O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
  9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
  10. Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
  11. P.S. to Hon'ble Shri Justice \_\_\_\_\_, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
  12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
  13. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.

  
 (B.K. Nigam)  
 REGISTRAR (V.L.)